<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 344 OF 2016

Dated: 6th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NLC India Ltd. Vs. Central Electricity Regulator	ry Co	ommission & Anr.		Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:			
Counsel for the Respondent(s)	:	Mr. S. Vallinayagam for R.2	2	
		Mr. Manu Seshadri Mr. Samarth Chowdhary fo	r R.1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk